

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.244/2016
RT CA(CAA) NO.112/Chd/Hry/2017
(Decided matter)**


In the matter of:

Scheme of Amalgamation and demerger between:

Ananat Raj Agencies Pvt.Ltd. and Ors. ...Petitioner Companies.

Present: Mr. Atul V. Sood, Advocate for petitioners
Mr. Anchit Oswal and Mr. Rohan Mittal, Advocates
for the Objector M/s Lalea Trading Limited.

On request, adjourned for arguments to 27.09.2017.



(Justice R.P. Nagrath)
Member(Judicial)

✓ August 30, 2017.
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